

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

In the matter of:

(IB)-560/ND/2018

M/s. Gromax India

Vs.

....Applicant

M/s. SBO Export Pvt. Ltd.

...Respondent

Under Section: 9 of IBC.

Order delivered on 18.07.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant

For the Respondent

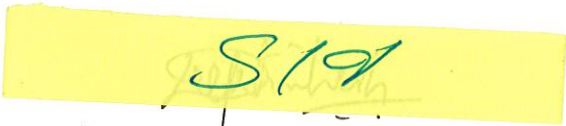
: Mr. Lakshay Sawhney, Adv.

:

ORDER

Order reserved.

Mukesh


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**